NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1354/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE PARTIES:

Smart Phone

V/s.

Reliance Communication Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1) Raghavi Sharua Lwocale for
Corporate Debtor 2001/2001.

2) Bhupesh Dhumathour Advocate for
1 b Sonali Jain Applicant

By Consent adjourned 16th November, 2017.

ORDER T.C.P. No. 1354/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- By consent adjourned to 16.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 09.10.2017

M.K. Shrawat Member (Judicial)

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